

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-93/1998/8339/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the th 28 September, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. F.C./SIL/2023/876 dtd. 26.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the Long vacation from 16.10.2023 to 29.10.2023, along with station leave permission, from the morning of 15.10.2023, till the morning of 30.10.2023**, as prayed for. The Counsellor, Family Court, Cachar, Silchar, and in her absence, the Chief Judicial Magistrate, Cachar, Silchar, shall remain in charge of your Court and office during your absence.

Yours faithfully,

32/-

JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-93/1998/8340-8341/A, dated , 28-09-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)